NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/26/CB/2017

NAME OF THE PETITIONER(S)

: D. SUYARAJ

NAME OF THE RESPONDENT(S)

: S.M. DETERGENTS PVT LTD & 2 OTHERS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREETHA.? Counsel for Mr. Patitioners Mr. Part Ce for KSR & CO. Petitioners Mr. Part Ce Shell 2) R. VIDHYARHANKAR Counsel for Respondents R. ASHOIL KUMAR Counsel for Respondents

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file sur rejoinder. Time is enlarged at request for filing sur rejoinder and for making submissions. Put up on 20.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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